

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 567/2010

STATE OF HARYANA

Appellant(s)

VERSUS

SUNDER PAL AND ORS.

Respondent(s)

Date : 31-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEEFor Appellant(s) Mr. Alok Sangwan, AAG
Dr. Monika Gusain, AOR
Ms. Manpreet Kaur Bhalla, Adv.For Respondent(s) Ms. Nidhi, AOR (SCLSC)

Mr. J.P. Singh, Adv.
Mr. R. C. Kaushik, AOR

Mr. D.K. Sharma, Adv.
Mr. Rohit Vats, Adv.
Mr. Daya Krishan Sharma, AOR

Ms. Kamakshi S. Mehlwal, AORUPON hearing the counsel the Court made the following
O R D E RIn terms of the signed non-reportable Judgment, the appeal is
dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
COURT MASTER(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER

(Signed non-reportable Judgment is placed on the file)